

**SCHEDULE I FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
KIDZ ROUTER PRIVATE LIMITED**

1. Name of Corporate Person	KIDZ ROUTER PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	29/06/2018
3. Authority under which Corporate Person is Incorporated / Registered	Companies Act, 1956 (ROC-Pune)
4. Corporate Identity No. / Limited Liability Identity No. of Corporate Person	U72601PN2018FTC177466
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	FL 802 F, SRI SANTI NAGAR, SN-63 SURANA MUTHA BHANGALI DEVELOPERS, KONDHAWA PUNE MH 411037 IN
6. Liquidation Commencement date of Corporate Person	10/07/2021
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Dinesh Gopal Mundada Address: 403, Fortune House, Baner Pashan Link Road, Baner, Pune, Maharashtra - 411045 Regd.No: IBP/IPA-001/IP-P00286/2017-18/10530 Email: mundada2007@gmail.com Mobile Number: 9833866332
8. Last date for submission of claims	09/08/2021

Notice is hereby given that the **KIDZ ROUTER PRIVATE LIMITED** has commenced voluntary liquidation on **10/07/2021**.

The stakeholders of **KIDZ ROUTER PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **09/08/2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10th July, 2021

Place: Pune

Sd/-
Dinesh Gopal Mundada